

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 20 OF 2015

AND

APPEAL NO. 21 OF 2015

Dated: 8th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**West Bengal State Electricity Transmission Co. Ltd. Appellant(s)
Vs.
West Bengal Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand Shrivastava
Mr. Jushar Srivastava

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C.K. Rai
Mr. Umesh Prasad for R-1

ORDER

As agreed by the parties, list these matters for hearing on

10.01.2017.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt